

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.01.2022 (TUESDAY)

COURT -II (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5

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-sd/-
Registrar**